

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3256
ANSWERED ON:05.08.2002
ENCROACHERS IN MONUMENTS IN GUJARAT
DINSHA J. PATEL

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether a large number of monuments in Gujarat are in grip of encroachers and the concerned local bodies are not assisting ASI to remove such encroachments;
- (b) if so, the details of such monuments, Location-wise and
- (c) the steps taken by the Government to get these monuments freed from encroachers?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) & (b) Yes, Sir. The details of encroachments is at Annexure-I.

(c) Under the provisions of Ancient Monuments, Archaeological Sites and Remains Act, 1958 and Rules 1959, requisite action is taken and efforts are being made to remove the encroachers with the help of State Government agencies.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE UNSTARRED QUESTION NO.3256 FOR 5.8.2002

Sl. Name of Monument/Site Locality

1. Malik Alam's Mosque Ahmedabad
Ahmedabad

2. Saiyed Usman Mosque Ahmedabad
Ahmedabad

3. Great Mosque Sarkhej
Ahmedabad

4. Bhadra Tower Ahmedabad
Ahmedabad

5. Small Stone Mosque Paldi
Ahmedabad

6. Achyut Bibi's Mosque Ahmedabad
Ahmedabad

7 Bahlol Khan Mosque Dholka
Ahmedabad

8. Ancient Site Gohilwad Timbo Ahmedabad
Ahmedabad

9. Fort of Pavagarh Ruined Hindu
temple & Jain temples on
the top Pavagarh

10.Mir Abu Turab Tomb Ahmedabad

11.Nawab Sardarkhan's Rouza with
its compound bearing
CS No.6811

12.Tombs of Queen of Ahmed Shah Ahmedabad

13.Malik Alam's mosque Ahmedabad

